

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 24 OF 2020

CRIME NO.92/2020 OF ANGAMALY POLICE STATION

PETITIONER/ACCUSED:

JISMON, AGED 34 YEARS, S/O VARGHESE,
THEKKINETH HOUSE, PERINGAPARAMBU,
THURAVOOR VILLAGE.

BY ADV.SRI.AJEESH M UMMER

RESPONDENT:

STATE OF KERALA,
(SHO ANGAMALY POLICE STATION),
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM, PIN-682 031.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020